

**JOINT COMMITTEE REPORT IN THE HON'BLE NGT MATTER O.A. NO. 107 OF
2023 (WZ) ON ISSUE RELATED TO ILLEGAL DUMPING OF SOLID WASTE IN
TALUKA NADIAD, DISTRICT KHEDA, GUJARAT**

1. BACKGROUND

Hon'ble National Green Tribunal (NGT) Western Zone Bench, Pune passed an order in O.A. No. 107/2023 (WZ) dated 24/08/2023 in the matter of Pooja Hotchandani V/S Nadiad Municipality & Others. The issue is related to illegal dumping of solid waste on various survey numbers of village Kamla, Taluka Nadiad (Rural) District Kheda. Further, other violations of Solid Waste Management Rules, 2016 like the site is not a designated landfill site as there is no authorization granted by GPCB, no segregation and processing of solid waste, frequent fire incidences at dump site resulting in air pollution in the surrounding residential areas etc. are also mentioned.

To investigate the matter, Hon'ble NGT (WZ) constituted a joint committee comprising one member each from Gujarat Pollution Control Board (GPCB), Central Pollution Control Board (CPCB), District Collector and Chief Officer Nadiad Municipality. The committee was directed to conduct site visit and submit the fact finding report in the matter. The committee was also directed to assess the Environmental Damage Compensation (EDC) in accordance with the principles laid down by the Hon'ble NGT in Original Application No. 606/2018. GPCB was appointed as Nodal Agency of the said committee.

In accordance of above direction, a joint committee comprising of following officials carried out the site visit in Nadiad on 18th September, 2023.

1. Shri J.M Bhoraniya, SDM, Nadiad (Representative of District Collector, Nadiad).
2. Dr. N. Semwal Scientist-'C', CPCB Regional Directorate, Vadodara.
3. Smt. V.M.Panhalkar, Regional Officer, GPCB, Nadiad.
4. Shri R. J. Hudad, Chief Officer, Nadiad Municipality.

The applicant was informed about the visit plan through e-mail and telephonic communication.

At the outset, a meeting of joint committee was conducted at GPCB, RO Nadiad office on 18/09/2023 at 10 Hrs. In this meeting issues raised by the applicant were discussed for better understanding and planning for inspection in the matter. Subsequently, the committee members reached at the site in question and carried out the detailed inspection.

The applicant, Pooja Hotchandani, interacted with the committee members through video call. Her representative, Mr. Rameshchandra Meghajibhai Patel was present at site and apprised about the issue.

2. Observations during Site Visit

The observations of the committee are covered under two sections, i.e. information collected from Nadiad Municipality on the subject matter and physical observations at site.

2.1 Information provided by Nadiad Municipality

- 1) Population of Nadiad Municipality area as per census 2011 is 2,18,095 and present population is about 2,68,000.
- 2) Present solid waste generation of Nadiad Municipality is 80 MT per day.
- 3) The land of survey numbers 49-1, 49-2, 50, 58, 59, 60, 61, 62, 64, 65, 66, 67, 68, 44 Paiki, 45 Paiki, 47 Paiki, 48 and 53, Kamla Village, Manjipura Road, Taluka Nadiad, District Kheda which are mentioned in the order have been acquired by Nadiad Municipality for the purpose of constructing a Sewage Treatment Plant (STP) in the year 1989. In addition, as per information submitted by Nadiad Municipality, survey nos. 43, 63, 104, 105/1, 105/2, 118 paiki 1, 118 paiki 2, 119 are also owned by Nadiad Municipality. The said survey numbers are also part of dump site except survey number 119, where 51.26 MLD STP is constructed during 2015.
- 4) During 1995, Sewage Treatment Plant (based on oxidation pond treatment technology) with associated pumping station were constructed on this land by utilizing the grant received through World Bank. Further, it was decided in the Nadiad Municipality General Board Resolution No. 90 dated 16/10/2003, that the remaining land (other than used for oxidation pond based STP construction and pumping station) which is under municipal ownership shall be used for solid waste management purposes. The officials of Nadiad Municipality informed the committee that municipal solid waste disposal started at this dump site from 2003. Thereafter, a new STP of 51.26 MLD capacity based on Sequential Batch Reactor (SBR) treatment technology (an advance treatment technology) was constructed at survey number 119 of Kamla Village, Manjipura Road, Nadiad in the year 2015. Copy of Information provided by Nadiad Municipality is attached in **Annexure-I.**

- 5) As per Detailed Project Report (DPR) prepared by the Nadiad Municipality for MSW management, total area of the dump site is approximately 88110 sq. meters and solid waste dump area is approximately 41916 sq. meters.
- 6) Dumping of solid waste continued on the above mentioned site till now. Nadiad Municipality has done MoU with M/s. Dayacharan & Co., Delhi on 29/04/2023 for scientific processing and disposal of all legacy waste. As per the MoU, the agency has to dispose all the legacy waste by March-2024. Copy of MoU is attached as **Annexure-II**.
- 7) As per the information provided by Nadiad Municipality, 2,30,956 Tons of legacy waste is dumped at Kamla dump site till January 2022. DPR pages submitted by Nadiad Municipality is attached as **Annexure-III**.
- 8) The Detailed Project Report for management of fresh municipal solid waste of Nadiad Municipality has been approved by Technical Scrutiny committee, Regional Commissioner of Municipality, Ahmedabad Zone. Representative of Nadiad Municipality informed that administrative approval for the same will be obtained in next 15 days and subsequently tender will be floated.
- 9) Nadiad Municipality applied for authorization under SWM Rules, 2016 twice during 2020 but the same was not granted by GPCB. GPCB informed that the authorization was rejected due to non-compliance of SWM Rules, 2016 by Nadiad Municipality.

2.2 Site Observations

- 1) It was raining during the time of site visit causing muddy condition inside the dumping area.



- 2) Unsegregated municipal solid waste was observed dumped at the site situated at Kamla Village, Manjipura Road, Taluka Nadiad. The waste is dumped in haphazard manner within the site. Animals (cows) were also observed at dump site and on the approach road sides where solid waste is dumped.



Heaps of unsegregated waste dumped at site



Waste dumped on the sides of approach road



Animals inside the dump side

- 3) Nadiad Municipality has started the construction of the compound wall around the solid waste disposal site and 600 meters length of compound wall has already been constructed so far. Nadiad Municipality informed that Detailed Project Report (DPR) preparation for construction of remaining compound wall (approximately 1500 Meters) is under progress from the saving grant of Swachh Bharat Mission (SBM).



Compound wall constructed in one part of dump site

- 4) As mentioned above at para 6 of General Observation, Nadiad Municipality has given the work for scientific disposal of all legacy waste to M/s. Dayacharan & Company, Delhi during April 2023. It was informed by Nadiad Municipality that due to monsoon season and delay in getting electricity connection, bio-mining and bio-remediation work started from 16th August 2023. So far 31,000 MT of legacy waste has been processed.

- 5) The remediation work was not in operation during site visit due to rain. Two numbers of Trommel machines, two numbers of excavator machine and one Backhoe loader machine were observed at the dump site. It is informed that about 1000 MT waste can be processed per day with the existing machineries. During visit, some segregated waste (three types of separate heaps i.e. (i) C&D waste and inert material (ii) plastic /paper/cloth/ wood etc. containing waste and (iii) soil material were observed at site where the above said machineries are placed.



Waste processing site inside the dumping area



Heaps of segregated waste components

- 1) The aerial distance of nearest residential area from the site starts at about 150 meters in the North-East direction & some other residential areas are about 200 meters from the site. Google image showing the dump site, 51.26 MLD STP and distances of residential areas from the dump site is shown below.



Google image showing the dump site and nearby habitation

- 7) As mentioned above that it was raining during the site visit and hence fire in the dump site was not observed, however mild smoke was observed at some places in the dump site.

3. CONCLUSION

- 1) Various survey numbers of Kamla village, Nadiad mentioned in the order are owned by Nadiad Municipality. This site was initially acquired by Nadiad Municipality for the purpose of providing STP (Oxidation Pond based) and its associated pumping station.
- 2) However, it was decided in the Nadiad Municipality General Board Resolution No. 90 dated 16/10/2003, that the remaining land (other than used for oxidation pond based STP and pumping station) which is under municipal ownership shall be used for solid waste management purposes. Thereafter, Nadiad Municipality started using the site for dumping of municipal solid waste since 2003.
- 3) Unsegregated solid waste is observed at the dump site. Fire in the dump site was not observed during visit due to rain, however mild smoke was observed at some places in the dump site. Incidences of fire in dump sites are common phenomena and the same is applicable for this dump site also. Further, incidences of fire and smoke from Nadiad dump site is also reported by GPCB in the past and issued notices to Nadiad Municipality in this regard from time to time. List of Show Cause notices issued by GPCB is attached as **Annexure –IV.**

- 4) Total solid waste generation from Nadiad Municipality is about 80 MT/Day and the same is being dumped at this Kamla village dump site. Present quantity of legacy waste is about 2,76,556 MT (As per DPR in January-2022, 2,30,956 MT + 45,600 MT (80 MT/Day for 19 months i.e 570 days = $570 \times 80 = 45,600$ MT)).
- 5) Nadiad Municipality has awarded the work of legacy waste processing (Bio-mining / Bioremediation) to M/s. Dayacharan & Company, Delhi on dtd. 29/04/2023 and as per the MoU, agency has to dispose all the legacy waste by March-2024.
- 6) Municipality has already obtained technical grant of Rs. 4.31 Cr for management of fresh solid waste from Regional Commissioner of Municipalities, Ahmedabad Zone and administrative approval for the same will be granted soon. The work execution will start as soon as the administrative approval is obtained.
- 7) This dump site is presently operated without valid Authorization from Gujarat Pollution Control Board. Municipality will apply for Authorization with Time Bound Action Plan after obtaining financial approval for management of fresh solid waste.

4. ENVIRONMENTAL DAMAGE COMPENSATION (EDC)

- As per para 7 of the order dated 24.08.2023 in O.A. No. 107 of 2023 that “the joint committee shall assess the Environmental Damage Compensation (EDC) in accordance with the principals laid down by the Tribunal in the judgment delivered in O.A. No. 606/2018”.
- Para 25 mentioned about presentation filed by the Chief Secretary of Gujarat in Hon’ble NGT on 23.02.2023 regarding Solid Waste Management and Sewage Management in the State of Gujarat.
- Para 26, 65 and 67 of the order mentioned that based on the data of Solid Waste management and Sewage Management for the state of Gujarat, an amount of Rs. 2100 crores (Rs. 2010 crores for sewage, Rs. 80 crores for legacy waste and Rs. 10 crores for continuing unprocessed waste) be credited to a separate ring fenced account within a month for utilizing for sewage and solid waste management under the supervision of Chief Secretary of Gujarat.
- As per the Conclusion about quantum of compensation of NGT order of O.A 606/2018 (In respect of State of Maharashtra) dated 08/09/2022, NGT order of O.A 606/2018 (In respect of State of West Bengal) dated 01/09/2022 and NGT order of O.A 606/2018 (In respect of State of Gujarat) dated 23/02/2023, compensation is assessed @ Rs. 300 per MT (at which approximate rate compensation has been awarded in OA No. 286/2022).
- Present legacy waste is approximately 2,76,556 MT as described in above calculation of legacy waste on para 4 of Conclusion; hence EDC may be assessed as $300 \times 2,76,556 =$ **8,29,66,800 Rs.**

5. RECOMMENDATIONS

- 1) Nadiad Municipality to ensure that processing of legacy waste should be in accordance of SWM Rules, 2016 and should be completed as per the given time frame i.e. by March, 2024. Further, it should be ensured that the segregated components of solid waste are disposed in environmentally sound manner.
- 2) Nadiad Municipality should start source segregation and material recovery facility for fresh solid waste in order to deal with the fresh waste in accordance of SWM Rules, 2016.
- 3) Nadiad Municipality should take all measures to prevent fire incidences including emissions of smoke at dump site.
- 4) The compound wall / fencing all around the dump site should be completed at the earliest.
- 5) Nadiad Municipality should obtain valid SWM authorization from the GPCB.
- 6) Dead animals / carcass should not be disposed along with MSW and its disposal should be ensured in accordance of prescribed rules.

Date: 29/09/2023

Place: Nadiad

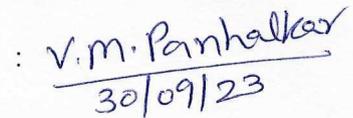
1. Shri J.M Bhoraniya, SDM, Nadiad.



2. Dr. N. Semwal, Scientist-'C', CPCB, Vadodara.

: 

3. Smt. V.M.Panhalkar, Regional Officer, GPCB, Nadiad.

: 
30/09/23

4. Shri R. J. Hudad, Chief Officer, Nadiad Municipality.

: 

DETAILED REPORT OF NADIAD MUNICIPALITY CORRESPOND TO HON'BLE NGT,
WESTERN ZONE BENCH,PUNE ORDER NO.107/2023(WZ) DT.24/08/2023

- (1) As stated in the order, the land of survey numbers 49-1, 49-2, 50, 58, 59, 60, 61, 62, 64, 65, 66, 67,68, 44 Paiki, 45 Paiki, 47 Paiki, 48 and 53. Kamla Village, Nadiad Taluka, District Kheda Manjipura Road has been acquired by Nadiad municipality in year 1989 for the purpose of constructing a sewage treatment plant. At that time new pumping station, sewage treatment plant and oxidation pond were constructed on this land in year 1995 by obtaining grant from World Bank. Thereafter as per the Nadiad Municipality General board Resolution No. 90 dated 16/10/2003, the land left over after the sewage treatment plant has been constructed, which is under municipal ownership and occupancy. It is resolved to decide to use the land for solid waste disposal and management purposes. Existing STP of 51.26 MLD was constructed in year 2015. A copy of General board Resolution No.90 dated 16/10/2003, a copy of 7/12 for land ownership and a layout plan of land are attached.
- (2) At that time for the purpose of disposal and management of solid waste on this land Nadiad Municipality obtained land authorization from GPCB. A copy of which is enclosed herewith. Also an application has been made for obtaining authorization by Nadiad Municipality on 27/05/2020 and 24/12/2020. But the approval letter for that matter has not been received, a copy of which is enclosed herewith.
- (3) There is few scattered isolated houses within 200 mt. of Kamla dump site but no big residential colonies within 200 mt.
- (4) Population in Nadiad Municipality Area as per census 2011 is 2,18,095 & present population is about 2,68,000. Door to door waste collection about 80 MT/Day is done daily by 33 vehicles to collect wet and dry waste separately. Also, dustbins have been provided in all the properties of Nadiad Municipality so that the citizens can collect the waste separately. Also for the processing of fresh waste collected on daily basis detailed project report was prepared by Nadiad municipality and sent to SBM office for primary approval on dt. 21/02/2023.after primary approval, for technical opinion and suggestions DPR sent to executive engineer, road and building department, Kheda on dt. 03/06/2023. After getting technical opinion from executive engineer, road and

building department, Kheda on dt.21/07/2023 the above proposal has been sent to Regional commissioner of municipalities, Ahmedabad zone on 21/08/2023 for technical and administrative approval. Pursuant to which it has been decided to give approval for the above work in the technical committee meeting at Regional commissioner of municipalities, Ahmedabad zone office dated. 06/09/2023.

- (5) In-principle approval has been given by the Government from 02/07/2022 for the disposal of approximately 2,30,956 tonnes of legacy waste lying at the Kamla dumping side. According to which the DPR has been prepared for the bio-remediation and bio-mining of legacy waste and sent to regional commissioner of municipalities, Ahmedabad zone for technical and administrative approval from 07/09/2022. Pursuant to which technical approval for above work has been given by the executive engineer, regional commissioner of municipalities, Ahmedabad zone vide letter dated.07/10/2022. Also, through the letter dated 2/10/2022, regional commissioner of municipalities, Ahmedabad zone has given an administrative sanction of Rs. 12,70,25,800/- for the above work. further to state that the scientific survey method used by Nadiad municipality for calculating the quantity of legacy waste lying at Kamla dumping site is more accurate than other methods. So, regional commissioner of municipalities, Ahmedabad zone instructed all municipalities of Ahmedabad zone to follow scientific survey method of Nadiad municipality for calculating quantity of legacy waste vide letter dated. 14/10/2022. For the above work after preparing tender draft paper e-tender was published from 03/02/2023. But in first attempt only one agency was qualified in scrutiny so further attempt (second attempt) of e-tendering was made from 03/04/2023. among the qualified agency in second attempt, The agency Dayacharan & co., Delhi has quoted lowest price, so work order has been issued to Dayacharn & co., Delhi from 29/04/2023 for the above work. Due to monsoon season and delay in getting electric connection, biomining and bioremediation work has been started by the agency from 16/08/2023. So far, a total of 31000 tonnes of Legacy waste has been processed. The above work will be completed by March 2024. A copy of the detailed report is

herewith. Also the machinery plan and disposal plan for above work are also included with this.

- (6) Nadiad Municipality has started the construction of compound wall around the solid waste management land and 600 meters length of compound wall has been constructed. And the construction of compound wall around the remaining area has been included in the savings grant of SBM. The work of making DPR is currently in progress.



ASS. ENGINEER
NADIADNAGARPALIKA



MUN. ENGINEER
NADIAD NAGARPALIKA



CHIEF OFFICER
NADIAD NAGARPALIKA

NADIAD MUNICIPALITY :-

રજીસ્ટ્રારશ્રી NGT, Western Zone, Bench Pune ની Original Application No. 107/2023 (WZ) ના કામે તા.૨૪/૦૮/૨૦૨૩ ની Notice બાબતનો અહેવાલ.

DOCUMENTS ATTACHED LIST

| SR.NO | DOCUMENT DESCRIPTION | REMARKS |
|-------|---|--|
| 1 | LAND RECORD PAPERS AND LATEST MAP | FOR OWNERSHIP AND PURPOSE OF LAND |
| 2 | NADIAD MUNICIPALITY GENERAL BOARD RESOLUTION NO.90 DATE 16/10/2003 | GENERAL BOARD RESOLUTION FOR SWM |
| 3 | GPCB AUTHORIZATION DATE 11/01/2012 | - |
| 4 | NADIAD MUNICIPALITY AUTHORIZATION RENEW APPLICATION DATED 27/05/2020 AND 24/12/2020 | - |
| 5 | NADIAD MUNICIPALITY SWM ANNUAL REPORT DATE 06/09/2022 | - |
| 6 | FRESH WASTE TRETMENT PLANT APPROVEL DOCUMENTS | AS PER GOVERNMENT GUIDELINES |
| 7 | SCIENTIFIC DISPOSAL OF LEGACY WASTE TRETMENT PROJECT GOVERNMENT APPROVAL PAPERS | AS PER GOVERNMENT GUIDELINES |
| 8 | COMPOUND WALL CONSTRUCTION REPORT | 600 MT. WORK COMPLETED REMAINING WORK IS UNDER PROCESS |
| 9 | WORK ORDER AND AGREEMENT OF LEGACY WASTE TENDER APPROVED AGENCY - DAYA CHARAN AND COMPANY NEW DELHI | WORK IN PROGRESS |
| 10 | HON'BLE NGT PRINCIPAL BATCH,NEW DELHI ORDER NO.606/2018 DT.23/02/2023 | FOR EDC OF GUJARAT MUNICIPALITIES |


MR

Municipal Engineer
Nadiad Municipality



Chief Officer
Nadiad Municipality

આજ રોજ તા. ૧૬-૧૦-૦૩ ના મળેલ નડીયાદ નગરપાલિકાની રાખેતા મુજબની નિમાસિક સામાન્ય સભા ઠરાવે છે કે નામદાર સુપ્રિમ કોર્ટના ચૂકાદા અન્વયે કે-૬ સરકારશ્રીના બન અને પર્યાવરણ વિભાગ દ્વારા બહાર પડાયેલા " પન કચરા નિકાલ અને વ્યવસ્થાપન નિયમો ૨૦૦૦ " નો અમલ નગરપાલિકાઓએ ૩૧-૧૨-૨૦૦૩ સુધીમાં પૂર્ણ કરવાનો રહે છે. આ નિયમોની જોગવાઈ અનુસાર નગરપાલિકાએ પન કચરા ઉપર પ્રક્રિયા કરવા અને અંતિમ નિકાલ કરવા જરૂરી જમીન (પ્રત્યેક ૧૦,૦૦૦ ની વસ્તીએ ૨ એકર લેવે) આગામી ૨૫ જુલાઈને ધ્યાનમાં રાખીને સંપાદીત કરવાની રહે છે, આ અર્થે નડીયાદ નગરપાલિકા દ્વારા કલેક્ટરશ્રી, ખેડાને અખતો અખત વિવિધ દરખાસ્તો માંગેલી આપેલ છે જે જુદા જુદા કારણોસર નામંજૂર થઈ આવેલ છે, આથી નામદાર સુપ્રિમ કોર્ટની ગાઉડ લાઈન મુજબ ઉક્ત નિયમોની અમલવારીમાં વિલંબ થઈ રહેલ છે.

પ્રસ્તુત બાબતે તા. ૧-૧૦-૨૦૦૩ ની કારોબારી સમિતિના ઠરાવ નં. ૧૪૭ થી અગાઉ નડીયાદ નગરપાલિકા દ્વારા બર્લ બેંક સહાય આધારીત સુએઝ ટ્રીટમેન્ટ પ્લાન્ટ અર્થે સંપાદીત કરેલ ૪૮ એકર જમીન પૈકી સુએઝ ટ્રીટમેન્ટ પ્લાન્ટ બની ગયા બાદ હાજલ પડેલ, ૧૪ એકર જમીન જે નગરપાલિકાની માલિકીની તથા કુજા ભોગવટા તળેની છે તે પન કચરાના નિકાલ અને વ્યવસ્થાપન હેતુ કોમ્પોઝીટ ખાતર પ્લાન્ટ બનાવવા હેતુકેરે કરી ઉપયોગમાં લેવા સુચવવામાં આવેલ છે.

સૂચિત જમીન કમળા તથા મંજીપુરા ગામની સીમ પૈકી રે.સ.નંબર ૬૩૩, ૬૩૪, ૬૩૫, ૬૩૬, ૬૩૭, ૬૩૮, ૬૩૯, ૬૪૦, ૬૪૧ અને ૬૪૨ વાળી ૧૪ એકર હાજલ જમીન જે નગરપાલિકાની માલિકીની છે તે પન કચરા નિકાલ અને વ્યવસ્થાપન હેતુસર ઉપયોગમાં લેવાનું આદી કરાવવામાં આવે છે.

ઉક્ત જમીન ઉપર પન કચરાના વર્ગીકરણ, પ્રક્રિયા અને અંતિમ નિકાલ માટે તથા કોમ્પોઝીટ ખાતર માટેના પ્લાન્ટ ઉભો કરવા અર્થે ગુજરાત મ્યુનિસિપલ કોર્પોરેશન-સ બોર્ડ તરફથી મળેલ ગ્રાંટ તથા અન્ય વાજનાઓ તેમજ સ્વસહાયોથી આયોજન કરવા અર્થે પ્રમુખશ્રી તથા સીક મેંજીસરશ્રીને સહતા આપવામાં આવે છે.

દરખાસ્ત મુકતાર :

(Signature)

ટેકો આપનાર :

(Signature)

મતદાન

(Signature)
પ્રમુખ

નડીયાદ નગરપાલિકા

16/10/03



-: Details of land of Kamala Dump site :-

| Sr. No. | Survey No. | Land document | Purpose of land |
|---------|-------------|---------------|---|
| 1. | 43 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 2. | 63 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 3. | 104 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 4. | 105/1 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 5. | 105/2 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 6. | 118 paiki 1 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 7. | 118 paiki 2 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |
| 8. | 119 | Copy of 7/12 | For under ground drainage scheme of Nadiad Municipality |

ગ્રામ નમૂના નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં. આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા ક્લેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information. For additional information you may visit respective office.

* તા.22/09/2016 01:11:29 ની સ્થિતિએ

| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
|-------------------|-----------------|---------------|---|
| ખેડા | નડીયાદ ગ્રામ્ય | કમળા | ૪૩ |

UPIN (Unique Property Identification Number)

11608063000430000

Land Details (જમીનની વિગતો)

| | | | |
|---|-----------------------|--------------------------------------|---|
| Total Area (H.Are.SqMtl.) (કુલ ક્ષેત્રફળ હે.આર.ચો.મી.): | ૦-૩૩-૩૯ | Total Assessment Rs. (કુલ આકાર રૂ.): | સરકારી પડતર |
| ૪.૧૨ | Tenure (સત્તાપ્રકાર): | સરકારી પડતર | સરકારી પડતર |
| Land Use (જમીનનો ઉપયોગ): | | | --- |
| Name of farm (ખેતરનું નામ): | | | માત્ર બિન ખેતીના હેતુ માટે પ્રિમિયમને પાત્ર |
| Other Details (રીમાર્ક્સ): | | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|--|
| | ૪૩૨* ૧૦૧૨, |
| | |
| ૭૪૮ ૦-૩૩-૩૯ ૪.૧૨ | ગૌરાંગભાઇ ચૌમનભાઇ કાપડીયા (ક્ષે. ૦-૨૯-૦૯) (૧૦૧૨) |
| | કાર્યપાલક ઇજનેર જાહેર આરોગ્ય વિશ્વ બેંક નડિયાદ સુઅર્ભ ગટર યોજનાના સંપાદનમાં (ક્ષે. ૦-૦૪-૩૦ ચો.મી) (૧૦૧૨) |
| | |
| | |

Boja and Other Rights Details (બોજા અને બીજા હક્કની વિગતો)

| બોજા અને બીજા હક્કની વિગતો |
|--|
| |
| મે.મ.પ્રશ્ની નડિયાદ(ગ્રા) ના ન.જમન/ક્ષતિસુચારા/એસ.આર-૨૦૮૧૬ નો તા. ૮-૬-૨૦૧૬ ના હુકમથી મોજે. કમળા તા.નડિયાદના બ્લોક/સ.ન - ૪૩ કુલ ક્ષે. ૦-૩૩-૩૯ ચો.મી વાળી જમીનના ૭/૧૨ ના કબજેદારના-૧૦૧૨> |
| કોલમમાં ક્ષે. ૦-૨૯-૦૯ ચો.મી પુરતું કબજેદાર તરીકે શ્રી ગૌરાંગભાઇ ચૌમનભાઇ કાપડીયાનું નામ દાખલ કરવા તથા-૧૦૧૨> |
| ક્ષે. ૦-૦૪-૩૦ ચો.મી પુરતું " કાર્યપાલક ઇજનેર જાહેર આરોગ્ય વિશ્વ બેંક નડિયાદ સુઅર્ભ ગટર યોજનાના સંપાદનમાં " નામ લખવા માટે આથી હુકમ કરવામાં આવે છે. -૧૦૧૨> |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં. આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા ક્લેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information. For additional information you may visit respective office.

ગામ નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:12:18 ની સ્થિતિએ

| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
|-------------------|-----------------|---------------|---|
| ખેડા | નડીઆદ ગ્રામ્ય | કમળા | ૧૩ |

UPIN (Unique Property identification Number)

11608063000630000

Land Details (જમીનની વિગતો)

| | | | |
|--|------------------------|---------------------------------------|-----------------|
| Total Area (H.Are.SqMt.) (કુલ ક્ષેત્રફળ હે.આર.ચોમી.) : | ૧-૨૨-૪૨ | Total Assessment Rs. (કુલ આકાર રૂ.) : | જુની શરત (જુ.શ) |
| ૦.૦૦ | Tenure (સત્તાપ્રકાર) : | | |
| Land Use (જમીનનો ઉપયોગ) : | ખાસ કામે સંપાદન | | |
| Name of farm (ખેતરનું નામ) : | --- | | |
| Other Details (રીમાર્ક્સ) : | --- | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|------------------------|
| ૪૮૫ ૧-૨૨-૪૨ ૦.૦૦ | ડુંગેજ સ્કીમ માટે |
| | |
| | |
| | |

Boja and Other Rights Details (બીજા અને બીજા હક્ક ની વિગતો)

| બીજા અને બીજા હક્ક ની વિગતો |
|-----------------------------|
| |
| |
| |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

જિલ્લા ગામ નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીની સંપર્ક કરવી.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:43 ની સ્થિતિએ

| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સર્વે/ બ્લોક નંબર) |
|-------------------|-----------------|---------------|--|
| ખેડા | નડીઆદ ગ્રામ્ય | મંજીપુરા | ૧૦૪ |

UPIN (Unique Property Identification Number)

11608061001040000

Land Details (જમીનની વિગતો)

| | | | |
|---|------------------------|--|-------------|
| Total Area (H.Are.SqMtl.) (કુલ ક્ષેત્રફળ હે.આર.ચોમી.) : | ૦-૮૬-૦૦ | Total Assessment Rs. (કુલ આકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સત્તાપ્રકાર) : | સરકારી પડતર | |
| Land Use (જમીનનો ઉપયોગ) : | સરકારી પડતર | | |
| Name of farm (ખેતરનું નામ) : | --- | | |
| Other Details (રોમાર્ક્સ) : | --- | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|------------------------------------|
| | ૧૦૦૮, ૧૪૮૦, ૨૧૦૧, ૨૨૦૦, ૨૨૦૩, |
| ૨૦૩ ૦-૮૬-૦૦ ૯.૯૪ | શુચર્ભ ઝટ્ટર યોજના માટે(૨૧૦૧) |
| | કાર્યપાલક ઇજેનેર શ્રી જાહેર આરોગ્ય |
| | વિજય બેન્ક (વિભાગ નડીઆદ-૨૨૦૩) |

Boja and Other Rights Details (બીજા અને બીજા હક્ક ની વિગતો)

| બીજા અને બીજા હક્ક ની વિગતો |
|-----------------------------|
| ૧૦૧૬, ૧૪૦૩, ૧૪૮૦, ૧૬૩૮, |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીની સંપર્ક કરવી.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

દિ ગામ નમૂના નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:43 ની સ્થિતિએ

| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
|-------------------|-----------------|---------------|---|
| ખેડા | નડીયાદ ગ્રામ્ય | મંજીપુરા | ૧૦૫૧ |

UPIN (Unique Property Identification Number)

11608061001050001

Land Details (જમીનની વિગતો)

| | | | |
|---|------------------------|---------------------------------------|-------------|
| Total Area (H.Are.SqMt.) (કુલ ક્ષેત્રફળ હે.આરે.ચોમી.) : | ૦.૯૧૦૫ | Total Assessment Rs. (કુલ આકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સત્તાપ્રકાર) : | | |
| Land Use (જમીનનો ઉપયોગ) : | બીન ખેતી | | |
| Name of farm (ખેતરનું નામ) : | --- | | |
| Other Details (રીમાર્ક્સ) : | --- | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|---|
| | ૧૦૭૮, ૧૧૫૭, ૧૨૭૩, ૧૪૨૮, ૧૫૪૯, ૨૧૦૧, ૨૨૦૦, |
| | |
| ૨૦૩ ૦૯૯૧-૦૫ ૯.૮૧ | ભુગર્ભ ગટર યોજના માટે (૨૧૦૧) |
| | કાર્યપાલક ઇજનેર શ્રી. જાહેર આરોગ્ય |
| | વિજય બેન્ડ વિભાગ નડીયાદ (૨૨૭૩) |
| | |

Boja and Other Rights Details (બીજા અને બીજા હક્ક ની વિગતો)

| બીજા અને બીજા હક્ક ની વિગતો |
|-----------------------------|
| ૧૦૧૬, ૧૧૦૦, ૧૪૨૮, ૨૧૧૧, |
| |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

ગામ નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:43 ની સ્થિતિએ

| | | | |
|-------------------|-----------------|---------------|---|
| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
| ખેડા | નડીઆદ ગ્રામ્ય | મંજીપુરા | ૧૦૫૨ |

UPIN (Unique Property Identification Number)
11608061001050002

Land Details (જમીનની વિગતો)

| | | | |
|--|-----------------------|--|-------------|
| Total Area (H.Are.SqMtl.) (કુલ ક્ષેત્રફળ હે.આરે.ચોમી.) : | ૦-૮૦-૯૪ | Total Assessment Rs. (કુલ અંકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સંતપ્તિકાર) : | સરકારી પડતર | |
| Land Use (જમીનનો ઉપયોગ) : | સરકારી પડતર | | |
| Name of farm (ખેતરનું નામ) : | --- | | |
| Other Details (રીમાર્ક્સ) : | --- | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|-----------------------------------|
| | ૧૦૪૯,૨૧૦૧,૨૨૦૦,૨૨૦૩, |
| ૨૦૩ ૦-૮૦-૯૪ ૮.૭૫ | ભુવર્ષ ગટર યોજના માટે(૨૧૦૧) |
| | કાર્યપાલક ઇજનેર શ્રી જાહેર આરોગ્ય |
| | (વિજય બેન્ક વિભાગ નડીઆદ(૨૨૦૩)) |

Boja and Other Rights Details (બોજા અને બીજા હકક ની વિગતો)

| બોજા અને બીજા હકક ની વિગતો |
|----------------------------|
| ૧૦૧૬,૧૧૦૦, |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

જામ નમૂના નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:47 ની સ્થિતિએ

| | | | |
|-------------------|-----------------|---------------|---|
| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
| ખેડા | નડીઆદ ગ્રામ્ય | મંજીપુરા | ૧૧૮ પૈકી ૧ |

UPIN (Unique Property Identification Number)

11608061001180001

Land Details (જમીનની વિગતો)

| | | | |
|--|------------------------|---------------------------------------|-------------|
| Total Area (H.Are.SqM.) (કુલ ક્ષેત્રફળ હે.આરે.ચોમી.) : | ૦-૮૪-૯૯ | Total Assessment Rs. (કુલ આકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સત્તાપ્રકાર) : | | |
| Land Use (જમીનનો ઉપયોગ) : | પો.ખ. કૃષી | | |
| Name of farm (ખેતરનું નામ) : | — | | |
| Other Details (રોમાર્ક્સ) : | — | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|---|
| | ૧૪૭૬,૧૪૭૭,૧૫૪૯,૨૧૦૧,૨૨૭૩, |
| ૨૦૩ ૦-૮૪-૯૯ ૮.૫૩ | ભુગર્ભ ગટર યોજના માટે(૨૧૦૧) કાર્યપાલક ઇજનેર શ્રી.જાહેર આરોગ્ય વિજય બેન્ક વિભાગ નડીઆદ(૨૨૭૩) |

Boja and Other Rights Details (બોજા અને બીજા હક્ક ની વિગતો)

| બોજા અને બીજા હક્ક ની વિગતો |
|-----------------------------|
| ૧૧૦૦,૧૨૦૧,૧૨૪૫,૧૪૭૭,૧૭૪૭, |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

ગામ નમૂના નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:47 ની સ્થિતિએ

| | | | |
|-------------------|-----------------|---------------|---|
| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
| ખેડા | નડીયાદ ગ્રામ્ય | મંજુપુરા | ૧૧૮ પીકી ૨ |

UPIN (Unique Property Identification Number)

11608061001180002

Land Details (જમીનની વિગતો)

| | | | |
|---|----------------------|---|-------------|
| Total Area (H.Are.SqMt.) (કુલ ક્ષેત્રફળ હે.આરે.ચોમી.) : | ૦.૮૧૯૫ | Total Assessment Rs. (કુલ અંકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સત્તાવકાર) : | સરકારી પડતર | |
| Land Use (જમીનનો ઉપયોગ) : | સરકારી પડતર | | |
| Name of farm (ખેતરનું નામ) : | — | | |
| Other Details (રીમાર્ક્સ) : | — | | |

Ownership Details (ખાતેદારની વિગતો)

| | |
|------------------------------|-----------------------------------|
| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
| | ૧૮૨૩, ૨૧૧૧, ૨૨૦૦, ૨૨૩૩, |
| ૨૦૩ ૦.૮૧૯૫ ૮.૫૩ | ભુવર્ણ જટર યોજના માટે(૨૧૦૧) |
| | કાર્યપાલક ઇજનેર શ્રી.જાહેર આરોગ્ય |
| | વિજય બેન્ક વિભાગ નડીયાદ(૨૨૩૩) |

Boja and Other Rights Details (બોજા અને બીજા હકક ની વિગતો)

| |
|----------------------------|
| બોજા અને બીજા હકક ની વિગતો |
| ૧૪૭૬, ૨૧૦૬, |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

દી ગામ નંબર - ૭ ની વિગતો

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

* તા.12/10/2010 12:09:47 ની સ્થિતિએ

| | | | |
|-------------------|-----------------|---------------|---|
| District (જિલ્લો) | Taluka (તાલુકો) | Village (ગામ) | Survey/ Block Number (સરવે/ બ્લોક નંબર) |
| ખેડા | નડીયાદ ગ્રામ્ય | મંજુપુરા | ૧૧૯ |

UPIN (Unique Property Identification Number)
11608061001190000

Land Details (જમીનની વિગતો)

| | | | |
|--|----------------------|--|-------------|
| Total Area (H.Are.SqMlt.) (કુલ ક્ષેત્રફળ હે.આરે.ચો.મી.): | ૧-૪૫-૬૯ | Total Assessment Rs. (કુલ આકાર રૂ.) : | સરકારી પડતર |
| ૦.૦૦ | Tenure (સત્તાધિકાર): | | સરકારી પડતર |
| Land Use (જમીનનો ઉપયોગ): | | | સરકારી પડતર |
| Name of farm (ખેતરનું નામ): | --- | | |
| Other Details (રીમાર્ક્સ): | --- | | |

Ownership Details (ખાતેદારની વિગતો)

| ખાતા નંબર ક્ષેત્રફળ આકાર | નોંધ નંબરો તથા ખાતેદાર |
|------------------------------|---|
| | ૧૧૦૫,૧૪૮૮, ૨૧૦૧, ૨૨૦૦, ૨૨૭૩, |
| ૨૦૩ ૧-૪૫-૬૯ ૧૪.૮૭ | ભુવર્ષ તટર યોજના માટે(૨૧૦૧) કાર્યપાલક ઇજનેર શ્રી. જાહેર આરોગ્ય વિજય બેન્ક વિભાગ નડીયાદ(૨૨૭૩) |

Boja and Other Rights Details (બીજા અને બીજા હક્ક ની વિગતો)

| બીજા અને બીજા હક્ક ની વિગતો |
|---|
| ૧૦૧૬, ૧૨૦૧, ૧૨૪૫, ૧૩૩૧, ૧૪૮૮, ૧૭૪૮, ૨૦૧૪, |

* અહીં દર્શાવેલ જમીનની વિગતો ફક્ત આપની જાણ માટે જ છે જેને સત્તાવાર નકલ તરીકે ગણવામાં આવશે નહીં.
આ વિગતો અંગે કોઈ પણ વધારાની માહિતી મેળવવી હોય તો જે તે મામલતદાર કચેરી અથવા કલેક્ટર કચેરીનો સંપર્ક કરવો.

** The information provided online is updated, and no physical visit is required for this information.
For additional information you may visit respective office.

651

Annexure II



IN-GJ59460418264669V



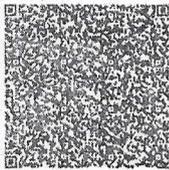
सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

Certificate No. : IN-GJ59460418264669V
Certificate Issued Date : 08-May-2023 03:04 PM
Account Reference : IMPACC (FI)/ gjelimp10/ NADIAD/ GJ-KD
Unique Doc. Reference : SUBIN-GJGJELIMP1045953470382054V
Purchased by : JAY KUMAR YOGESHWAR
Description of Document : Article 5(g-a) Agreement - Construction / Development /
Sale / Transfer (Imm. Property)
Description : FOR WORK AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : DAYA CHARAN AND COMPANY
Second Party : NAGAR PALIKA NADIAD
सत्यमेव जयते
Stamp Duty Paid By : DAYA CHARAN AND COMPANY
Stamp Duty Amount (Rs.) : 1,000.
(One Thousand only)

For DAYA CHARAN & CO.

Prop.



IN-GJ59460418264669V

JD 0035865335

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcstamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

NOTICE

The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).

- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સુચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈ-સ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કોઈપણ ફેરફાર અમાન્ય છે અને તે ફેરફારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત ખાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્રની મુલાકાત લેવી.

:: Contract Agreement ::

This agreement, made the 30th day of June 2023, between the Chief Officer, Nadiad Municipality (Hereinafter called as "the Authority") of the one-part M/S. Daya Charan & Company Janak Puri, New Delhi (hereinafter called "the Bidder") of the second part.

Whereas the Authority is desirous that the Bidder execute "Legacy work management solution for Nadiad nagarpalika by Bio-remediation and Bio-mining process at Kamla Dumping site, Nadiad" (hereinafter called "the Works") and the Authority has accepted the Bid by the Bidder for the execution and completion of such Works and the remedying of any defects therein, at a contract price of Rs. 12,44,85,284.00

NOW THIS AGREEMENT WITNESSETH as follows:

1. In this Agreement, words and expression shall have the same meanings as are respectively assigned to them in the Conditions of Contract hereinafter referred to, and they shall be deemed to form and be read and construed as part of this Agreement.

2. In consideration of the payments to be made by the Authority to the Bidder as hereinafter mentioned, the Bidder hereby covenants with the Authority to execute and complete the Works and remedy any defects therein in conformity in all aspects with the provisions of the Contract.

3. The Authority hereby covenants to pay the Bidder in consideration of the execution and completion of the Works and the remedying of the defects wherein the Contract Price or such other sum as may become payable under the provisions of the Contract at the times and in the manner prescribed by the Contract.

4. Price quoted by The Bidder is inclusive of all taxes and The Bidder will not claim any taxes from Authority.

5. The following documents shall be deemed to form and be read and construed as part of this Agreement, viz.:

- Letter of Acceptance;
- Notice Inviting Bid;
- Bid Document issued by the Nadiad Municipality and its subsequent amendments and corrigendum

For DAYA CHARAN & CO.

Prop.

iv. Bidder's Bid;

v. Conditions of contract (including all Conditions of Contract);

vi. Specifications;

Drawings and Site Map;

viii. Any other document listed in the Condition of Contract forming part of the contract.

In witness whereof the parties thereto have caused this Agreement to be executed the day and year first before written.

Signed, Sealed by the said

In the presence of:

Binding Signature of Chief Officer, Nadiad Municipality For DAYA CHARAN & CO.

Binding Signature of authorize representative of M/S. Daya Charan & Company Prop.

Signature of witness(councillor of Nadiad Municipality) (1)..... P. A. Bhatt

Signature of witness(councillor of Nadiad Municipality) (2)..... Manan Rao



Good Afternoon... C.M.Gandhi I [Nadiad Municipality]

Easy Links :

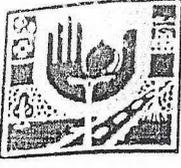
Tender Consolidated Details

Note: All Dates are in dd/mm/yyyy hr:min as per Indian Standard Time (IST)

NIT/Tender Details - 584160

[View BOQ Details](#)

| | |
|--|---|
| Organization / Department Name : | NAGARPALIKA (ALL NAGARPALIKA GUJARAT) |
| Circle/Division | Nadiad Municipality |
| IFB No / Tender Notice No | Eng. / SWM / Legacy Waste / 2022-2023 |
| Name of Project | Solid Waste Management - Swachh Bharat Mission Urban 2.0 |
| Name of Work | Legacy work management solution for Nadiad Nagarpalika by Bio-remediation and Bio-mining process at Kamla Dumping site, Nadiad. |
| Estimated Contract Value(INR) | 127,025,800.00 (twelve crores seventy lacs twenty five thousand eight hundred only) |
| Period Of Completion | 12 Months |
| Mode of Tender | Open |
| Tender Currency Type | Single |
| Tender Currency Settings | Indian Rupee(INR) |
| Consortium / Joint Venture | Not Applicable |
| Rebate | Not Applicable |
| Sector Category | State Governments & UT |
| Form of Contract | Works |
| Product Category | Sanitary Work |
| Amount Details | |
| Bid Document Fee / Bid Processing Fees : | 18000 (eighteen thousand only) |
| Bid Processing Fee Payable To : | Chief Officer, NADIAD NAGARPALIKA, NADIAD |
| Bid Security/EMD/Proposal Security (INR) : | Rs. 3,810,774.00 (thirty eight lacs ten thousand seven hundred seventy four only) |
| Bid Security/EMD In Favour Of/Remarks : | Chief Officer, NADIAD NAGARPALIKA, NADIAD |
| Tender Dates | |
| Bid Document Downloading Start Date | 03/04/2023 16:39:00 onwards |
| Bid Document Downloading End Date | 18/04/2023 18:00:00 |
| Pre Bid Meeting | Yes (Offline) |
| Pre Bid Meeting Opening Date | 10/04/2023 11:00:00 onwards |
| Last Date & Time for Receipt of Bids | 18/04/2023 18:00:00 |
| Bid Validity Period | 180 Days |
| Remarks: | Envelope 1. EMD and Tender fee Envelope 2: Tender documents along with all necessary credential asked in tender, duly signed and stamped by authorized Person of bidder. Envelope 3 : Contains envelope 1 and 2 Only by RPAD or Speed post Chief Officer, Nadiad Nagarpalika ("Sardar Udhyan", Opp. Old Collector Office), Nadiad- 387001, Gujarat. Last Date of Physical Document Submission Dt.21/04/2023, up to 18.00 hrs. |
| Other Details | |
| Officer Inviting Bids : | Chief Officer, Nadiad Municipality |
| Bid Opening Authority : | Chief Officer, Nadiad Municipality |



655

Annexure II

Misc

Nadiad Municipality

Nadiad Municipality : (0268) 2551376/77
Fax No. : (0268) 2551378
E-mail : nadladmunicipality@yahoo.com
Website : www.nadladmunicipality.com

Nadiad Municipality
Sardar Udhyan,
NADIAD-387001.
Dist : KHEDA.

Letter No. B/223/23/24

Dt.29/04/2023

WORK ORDER

To,
Daya Charan & Company
D-2/96, Janak Puri,
New Delhi – 110058.
E-mail ID : info@zerowasterecycler.com

Subject :- Tender ID : 584160 (n) procure : Selection of Agency for Legacy work management solution for Nadiad Municipality by Bio Remediation and Bio-mining process and scientific copping at Kamla Dump site, Nadiad. ના કામ બાબત.

મહાશય,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે આપશ્રી ધ્વારા ઉપરોક્ત કામનું ટેન્ડર ભરવામાં આવેલ જેના આપના ધ્વારા રજુ કરવામાં આવેલ ફીઝીકલ ડોક્યુમેન્ટ અને ટેકનીકલ બીડની ચકાસણી કરતા આપનાં ડોક્યુમેન્ટ યોગ્ય જણાતાં આપના ધ્વારા ભરવામાં આવેલ ઓનલાઈન ભાવો ખોલવામાં આવેલ. જે મુજબ ઉપરોક્ત કામની અંદાજિત રકમ રૂ. ૧૨,૭૦,૨૫,૮૦૦/- ની સામે આપના ભાવો રૂ. ૧૨,૪૪,૮૫,૨૮૪/- આવેલ છે. જે મંજૂર કરવામાં આવે છે આ વર્ક ઓર્ડર મળ્યેથી દિન-૭ માં કરારનામું કરી જવા આપશ્રીને હુકમ કરવામાં આવે છે. તેમજ અત્રેના ઈજનેરી વિભાગનાં પરાર્મશમાં રહી ટેન્ડરની શરતો મુજબ કામગીરી ચાલુ કરવાનું જણાવવામાં આવે છે.

મુખ્ય અધિકારી
નડીઆદ નગરપાલિકા

નકલ સવિનય રવાના :-

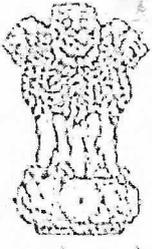
મે. પ્રમુખશ્રી નડીઆદ નગરપાલિકા, નડીઆદ.

પ્રાદેશિક કમિશ્નર નગરપાલિકાઓ

અમદાવાદ ઝોન

પાંચમો માળ, ગુજરાત હાઉસીંગ બોર્ડ નવુ બિલ્ડીંગ, પ્રગતિનગર,

અમદાવાદ - ૩૮૦૦૧૩



સત્યમેવ જયતે

ફોન નં.૦૭૯-૨૯૭૦૯૦૬૭ Email : rcm-ahd@gujarat.gov.in

જા.નં.પ્રા.ક.ક./SBM/લીગસી વેસ્ટ/૨૦૨૨-૨૩/વશી/વ.મં./ ૩૧૮૩/૨૦૨૨ તા. ૬/૧૦/૨૦૨૨

પ્રતિ,

ચીફ ઓફીસરશ્રી,

તમામ નગરપાલિકા,

અમદાવાદ ઝોન.

વિષય: સ્વચ્છ ભારત મિશન અર્બન-૨.૦ અંતર્ગત લીગસી વેસ્ટના નિકાલ માટે તાંત્રિક મંજૂરી અને વહીવટી મંજૂરી આપવા બાબત.

શ્રીમાન,

ઉપરોક્ત વિષય પરત્વે જણાવવાનું કે, સ્વચ્છ ભારત મિશન અર્બન-૨.૦ અંતર્ગત લીગસી વેસ્ટના નિકાલ માટે તાંત્રિક મંજૂરી અને વહીવટી મંજૂરીની દરખાસ્ત કરતી વખતે નડીઆદ નગરપાલિકાએ જે મુજબનો સાઈન્ટીફિક સર્વે પધ્ધતિથી લીગસી વેસ્ટની QUANTITY ગણેલ છે, તે મુજબ બાકીની નગરપાલિકા દ્વારા સાઈન્ટીફિક સર્વે પધ્ધતિથી લીગસી વેસ્ટની QUANTITY નક્કી કરી તાંત્રિક અને વહીવટી મંજૂરી અર્થે દરખાસ્ત કરવા જણાવવામાં આવે છે.

ચીફ ઓફીસર(વર્ગ-૧)

પ્રાદેશિક કમિશ્નર નગરપાલિકાઓ

અમદાવાદ ઝોન

SARDAR SAROVAR NARMADA NIGAM LIMITED
(A Wholly owned Govt. of Gujarat undertaking)

Works Under the Sardar Sarovar Narmada Nigam Ltd., Gandhinagar

Tender Notice No.01 of 2023-24 (RFP)

(i) Name of work: **Consultancy Services for Providing Technical Assistance of Planning and Management Cell at Sardar Sarovar Narmada Nigam Limited.**

(ii) Estimated Cost : **Rs. 41.65 Lakh**

(iii) Last Date/Time of online bid submission: **21/04/2023 up to 18.00 Hrs.**

For further details please visit website <https://www.ssnl.nprocure.com>

INF/23/24

નડીઆદ નગરપાલિકા, નડીઆદ
ઓન લાઇન જાહેર નિવેદા
સને : ૨૦૨૩ - ૨૦૨૪

મુખ્ય અધિકારીશ્રી નડીઆદ નગરપાલિકા, નગર સેવા સહન, સરદાર ઉદ્યાન, નડીઆદ-૩૮૦૦૧૧, હોન નંબર (૦૨૬૮) ૨૫૫૧૩૦૯ નડીઆદ નગરપાલિકા દ્વારા Legacy work management solution for Nadiad Nagarpalika by Bio-remediation and Bio-mining process at Kamla Dumping site, Nadiad. ના કામ માટે રસ પરાવતા તેમજ આ પ્રકારના કામના અનુભવી તેમજ સરકાર માન્ય ક્ષેત્રમાં આવતા ઉજ્જરદાર પાસેથી ઓનલાઇન ટેન્ડરથી ભાવો મંગાવવામાં આવે છે.

| અ.નં. | વિગત | રકમ |
|-------|---|---|
| ૧ | ટેન્ડર ડાઉનલોડ કરવાની તારીખ | તા. ૦૩/૦૪/૨૦૨૩ થી તા. ૧૮/૦૪/૨૦૨૩ સંજના ૧૮.૦૦ કલાક સુધી. |
| ૨ | ઓન લાઇન દ્વારા ટેન્ડરમાં ભાવો ભરી મોકલવાની છેલ્લી તારીખ | તા. ૧૮/૦૪/૨૦૨૩, સંજના ૧૮.૦૦ કલાક સુધી. |
| ૩ | મી-બીડ મીટિંગ | તા. ૧૦/૦૪/૨૦૨૩, ૫પોરના ૧૧.૦૦ કલાકે નડીઆદ નગરપાલિકા ઓફીસ |
| ૪ | ટેન્ડર ફી, ખાતમી રકમ (ફીમાં ગ્રાફ્ટ સ્વરૂપમાં), વિરેટ ટેન્ડરમાં જમાવેલ જરૂરી દસ્તાવેજો મોકલવાની તારીખ | તા. ૨૪/૦૪/૨૦૨૩ ૫પોરના ૧૮.૦૦ કલાક સુધી ફક્ત રજીસ્ટર એ.ડી./સ્પીડ પોસ્ટ દ્વારા મુખ્ય અધિકારી, નડીઆદ નગરપાલિકા, નડીઆદ ખાતે મોકલવાના રહેશે. ત્યારબાદ આવેલ ટેન્ડર ફી કારવામાં નહીં આવે. |
| ૫ | ટેકનિકલ બીડ ઓન લાઇન મોકલવાની તારીખ અને સ્થળ | તા. ૨૪/૦૪/૨૦૨૩, ૫પોરના ૧૨.૦૦ કલાકે રાજ્ય હોટેલ તો મુખ્ય અધિકારીશ્રીની કચેરી, નડીઆદ નગરપાલિકા, સરદાર ઉદ્યાન, કલેક્ટર કચેરી સામે, નડીઆદ |
| ૬ | ટેન્ડર નોટીસની વિગત તેમજ ટેન્ડર ડોક્યુમેન્ટ વેબસાઇટ | www.nprocure.com ઉપરથી ડાઉનલોડ કરી શકાશે. |

કોઈપણ ભાવ માન્ય રાખવા કે રદ કરવા તે માટે નગરપાલિકાનો અધિકાર અબાધિત રહેશે. (રંજનબેન સી. વંશેલા) પ્રમુખ નડીઆદ નગરપાલિકા (સાહિતી/નડી/૨/૨૦૨૩-૨૪)

જાહેર નોટિસ

આથી વાહન માલિકી/વીમા કંપની/ફાઈનાન્સ કંપની વિગેરેનાઓને જણાવવા કે, સરદારનગર પોલીસ સ્ટેશન ખાતે જુદા જુદા ગુનાના કામે બિનવારસી હાલતમાં એમ.વી.એક્ટ ૨૦૭ ડીટન તેમજ જી.પી. એક્ટ ૮૨(૨) મુજબનાં કબજે કરવામાં આવેલ જે વાહન માલિકોને અવાર-નવાર લેખિત તેમજ મૌખિક વાહન છોડાવવા અંગેની જાણ કરવા છતાં આજદિન સુધી વાહન છોડાવવા અંગેની કોઈ કાર્યવાહી કરવામાં આવેલ નથી જેથી જાહેર નોટીસ પ્રસિધ્ધ થયેથી દિન-૭ માં વાહન છોડાવવા અંગેની કાર્યવાહી કરવી જો આમ કરવામાં કસુર કરશો તો આપ પોતાનું વાહન છોડાવવા માંગતા નથી તેવું માની લઈ કાયદાકીય નિયમો અનુસાર વાહનોની હરા કરવામાં આવશે અને હરાજીમાં ઉપજેલ નાણા સરકારશ્રી ખાતે જમા કરવામાં આવશે. આ બાબતે આપના તરફથી કોઈ રજુઆત હોય પોલીસ સ્ટેશન ખાતે રખાઈ લેખિતમાં દિન-૩ માં આપવું ત્યારબાદ આવેલ રજુઆતને કોઈ ધ્યાને લેવામાં આવશે નહિ જેની નોંધ લેવા વિનંતિ છે.

(પી. વી. ગોહિલ) પોલીસ ઈન્સ્પેક્ટર સરદારનગર પોલીસ સ્ટેશન અમદાવાદ શહેર

ક્રમાંક/સંમાનિ/અમદ/૦૨/૨૦૨૩

ટુંકી મુદતની જાહેર નિવેદા
કમિશનર, યુવક સેવા અને સાંસ્કૃતિક પ્રવૃત્તિઓ.
બ્લોક નં. ૧૧/૩ જો માળ, ડૉ. જીવરાજ મહેતા ભવન, ગાંધીનગર.

૧લી મે. ગુજરાત ગૌરવ દિન-૨૦૨૩ની રાજ્યકક્ષાની ઉજવણી પ્રસંગે તા.૦૧-૦૫-૨૦૨૩ના રોજ સાંજ સરકારશ્રી દ્વારા નિયત થયેલ જામનગર જિલ્લામાં ૭૫ મીનીટનો એક મહત્વી સાંસ્કૃતિક કાર્ય "ગુજરાત ગૌરવ" ની થીમ આધારિત યોજવાનો યાચ છે આ મહત્વી સાંસ્કૃતિક કાર્યક્રમ રૂ. ૨૫ લાખની મર્યાદામાં રજૂ કરવા માટે રસ ધરાવતી વ્યક્તિ/સાંસ્કૃતિક સંસ્થા/ઈવેન્ટ મેનેજમેન્ટ એજન્સી પાસેથી ઈ-ટેન્ડર પ્રક્રિયા દ્વારા નાણાકીય દરખાસ્ત (બીડ) ઓનલાઇન ભરવા જણાવવામાં આવે તે અંગેની વિગતવાર માહિતી <http://www.nprocure.com> ઉપરથી ડાઉનલોડ કરવાની રહેશે.

| | | |
|---|--|--|
| ૧ | મહત્વી મીડીયા સાંસ્કૃતિક કાર્યક્રમના ટેન્ડર ફોર્મ ડાઉનલોડ તથા ઓનલાઇન સબમીશન કરવાની તારીખ | તા. ૦૫-૦૪-૨૦૨૩થી તા. ૧૩-૦૪-૨૦૨૩ સંજે ૧૭.૦૦ કલાક સુધી |
| ૨ | ટેકનિકલ દરખાસ્ત અને ઈ. એમ. ડી. રજૂ કરવાની છેલ્લી તારીખ | તા. ૧૩-૦૪-૨૦૨૩ સંજે ૧૭.૦૦ કલાક સુધી |
| ૩ | ટેકનિકલ બીડ અને રજૂ કરેલ પ્રોજેક્ટ વેરીફિકેશન કરવાની તારીખ | તા. ૧૫-૦૪-૨૦૨૩ સવારના ૧૧.૦૦ કલાક સુધી |
| ૪ | પ્રેઝન્ટેશન રજૂ કરવાની તારીખ | તા. ૧૫-૦૪-૨૦૨૩ સવારના ૧૧.૩૦ કલાક સુધી |
| ૫ | ફાઇનાલ બીડ/ ટેકનિકલ બીડ મોકલવાની તારીખ | તા. ૧૫-૦૪-૨૦૨૩ સવારના ૧૨.૦૦ કલાક સુધી |

આહિતી/૨/૨૦૨૩-૨૪

યુવક સેવા અને સાંસ્કૃતિક પ્રવૃત્તિઓ

URBAN HEALTH SOCIETY
AHMEDABAD MUNICIPAL CORPORATION
Second Floor, "Aarogya Bhavan", Old TB Hospital compaund, Opp GitaMandir S.T. Bus Stand, Gita Mandir Road, Ahmedabad-380022
Email ID: hr.hodnuhm@gmail.com, Tel: 079-25392185

મેડીકલ સ્પેશીયાલીસ્ટની કરાર આધારે તદ્દન હંગામી ધોરણે ભરતી કરવા બાબત

એન.એચ.એમ. અંતર્ગત ધી અર્બન હેલ્થ સોસાયટી અમદાવાદ ખાતે મંજૂર થયેલ ૭ સી. એચ. સી. તથા અમદાવાદ મ્યુનિસિપલ કોર્પોરેશનના નવા શરૂ થયેલ ૫ સી. એચ. સી. ખાતે મેડીકલ સ્પેશીયાલીસ્ટની જગ્યાઓ તદ્દન હંગામી ધોરણે - ૧૧ માસના કરાર આધારે ભરવા તથા આ પ્રતીક્ષાથી બંધાવવાની યાચ છે. જે ધી નીચે કોષ્ટક મુજબની જગ્યાના પાત્રતા ધરાવતા ઉમેદવારોને વોડ ઈન ઈન્ટરવ્યુમાં હાજર થવા જણાવવામાં આવેલ છે.

| | | | |
|---|--------------------|---|--------------------------|
| ૧ | ગાયનેકોલોજિસ્ટ | ૫ | પેથોલોજિસ્ટ |
| ૨ | કોઝીશીયન (મેડિસિન) | ૬ | ડર્મેટોલોજિસ્ટ |
| ૩ | સર્જન | ૭ | ઈ. એન. ટી. સ્પેશીયાલીસ્ટ |
| ૪ | રેડીયોલોજિસ્ટ | | |

ઉપરોક્ત પોસ્ટ માટે જરૂરી લાયકાત તથા ઉંમર અંગેની વિગતો તથા અરજી ફોર્મ www.ahmedabadcity.in recruitments ની લીંક પરથી ડાઉનલોડ કરવાની રહેશે. માન્ય લાયકાત ધરાવતા ઉમેદવારોએ તેમના નામ, સરનામું, ઉંમર, મહિલા હોવાની વિગતો અને અનુભવ અંગેના અસલ પ્રમાણપત્રો તથા પ્રમુખશ્રીને પ્રતીક્ષા કરવા માટે ૨૦-૦૪-૨૦૨૩ના રોજ ૧૨:૩૦ થી ૧૫:૩૦ સુધી ઉંમરના હોવાની વિગતો ઉપરથી ડાઉનલોડ કરવાની રહેશે, જે ઉમેદવાર નિયત કરેલ સમય પછી તેની પ્રતીક્ષા કરવામાં આવતી નહીં.

* રજીસ્ટ્રેશન સમય:- સવારે ૦૮:૦૦ થી ૧૦:૦૦
* ઈન્ટરવ્યુની તારીખ:- તા. ૧૫-૦૪-૨૦૨૩
* ઈન્ટરવ્યુનો સમય:- સવારે ૦૯:૩૦ થી ૧૨:૩૦
* ઈન્ટરવ્યુનું સ્થળ:- આરોગ્ય અધિકારીશ્રીના ઓફીસ, પ્રથમ માળ, આરોગ્ય ભવન જુનુ ટી.બી. હોસ્પિટલ કમ્પાઉન્ડ, ગીતામંદિર રોડ, અમદાવાદ

આહિતી/૨/૨૦૨૩-૨૪

ઓનલાઇન

| | | |
|---|----------|---------|
| ૧ | નારણપુરા | કલેક્ટર |
| ૨ | એકતા | હોલ |
| ૩ | કેસ્ટીલલ | કિચ |

નોંધ:- ઉપર મુજબની આવકસ યોજના શરૂ કરવાની હિલક નીચે મુજબ છે, એ સીઈ ની નકલ અરજદારને પ્રિન્ટ કરવાની હોવીમાં જમા કરાવવાના રહે ઓનલાઇન ફોર્મની લિન્ક- www.ahmedabadcity.in

ક્રમાંક/સંમાનિ/અમદ/૦૧/૧



સ્વચ્છ ભારત મિશન અર્બન - ગુજરાત

ગુજરાત મ્યુનિસિપલ કોર્પોરેશન બોર્ડની કચેરી, બોર્ડ નિગમ વિસ્તાર, સેક્ટર ૧૦-એ,
ગાંધીનગર-૩૮૨૦૧૦ E-mail : sbm-urban@gujarat.gov.in



નં. સભમ/૧૦૨૦૨૨/૧૩૧૭/SBM/૧૨૪૧

તા.૨૯/૧૨/૨૦૨૨

અગત્યનું/તાત્કાલિક

પ્રતિ,

પ્રાદેશિક કમિશ્નરશ્રી, નગરપાલિકાઓ
તમામ ઝોન.

વિષય: સ્થાનિક સ્વરાજ્યની સંસ્થાઓમાં ડમ્પ સાઈટ ઉપર હયાત જુના લેગેસી વેસ્ટના નિકાલ માટે તૈયાર કરેલ Legacy work management solution for (ULB Name) by Bio-remediation and Bio-mining process at site RFP (Request for Proposal) મુજબ અમલીકરણ કરવા બાબત.

સંદર્ભ:(૧) સ્વચ્છ ભારત મિશન-અર્બન ૨.૦ની ઓપરેશનલ ગાઈડલાઈન.

(૨) ભારત સરકારશ્રીના આવાસ અને શહેરી મંત્રાલયે પ્રસિદ્ધ કરેલ Advisory on Landfill Reclamation, June-2020.

શ્રીમાન,

ઉપરોક્ત વિષય અને સંદર્ભ પરત્વે જણાવવાનું કે, સ્વચ્છ ભારત મિશન-અર્બન ૨.૦ અંતર્ગત સ્થાનિક સ્વરાજ્યની સંસ્થાઓમાં ડમ્પ સાઈટ પર પડેલ લેગેસી વેસ્ટના નિકાલની કામગીરી સહેલાઈથી તથા ઝડપથી થઈ શકે તેમજ હયાત જુના લેગેસી વેસ્ટના નિકાલ કરી ફરીથી કચરાના ઢગલા ના થાય તે મુજબની કામગીરી હાથ ધરવા માટે Legacy Work Management Solution for (ULB Name) by Bio-remediation and Bio-mining process at site RFP (Request for Proposal) આખરી કરીને આ સાથે સામેલ રાખેલ છે.

ઉપરોક્ત વિગતે સ્થાનિક સ્વરાજ્યની સંસ્થાઓમાં ડમ્પ સાઈટ ઉપર હયાત લેગેસી વેસ્ટના નિકાલની કામગીરી સરળતાથી તથા ઝડપથી થઈ શકે તે હેતુથી તૈયાર કરેલ Legacy Work Management Solution for (ULB Name) by Bio-remediation and Bio-mining process at ULB site આર.એફ.પી. આ સાથે સામેલ છે. જે ધ્યાને લઈ આપના તાબા હેઠળની નગરપાલિકાઓમાં જરૂરી કાર્યવાહી હાથ ધરાવવા વિનંતી છે.

બીડાણ : આર.એફ.પી

નોંધ પરના માન.અગ્ર સચિવશ્રીના આદેશ અનુસાર

મિશન ડાયરેક્ટર

સ્વચ્છ ભારત મિશન અર્બન-ગુજરાત

નકલ સવિનય રવાના:

(૧) અગ્ર સચિવશ્રી (શ.વિ), શહેરી વિકાસ અને શહેરી ગૃહ નિર્માણ વિભાગ, સચિવાલય, ગાંધીનગર તરફ જાણ સારૂ

(૨) સચિવશ્રી (હા અને જિ. ગુ), શહેરી વિકાસ અને શહેરી ગૃહ નિર્માણ વિભાગ, સચિવાલય, ગાંધીનગર તરફ જાણ સારૂ.

Detailed Project Report (DPR) For Processing & Disposal of Legacy Waste in Nadiad Town

Contents

| | |
|--|----|
| A. PROJECT BACKGROUND..... | 4 |
| 1. Introduction..... | 4 |
| 2. Project formulation Justification (need for the project)..... | 5 |
| 3. Project Objective..... | 5 |
| B. EXISTING DUMPSITE AND ITS SURROUNDINGS..... | 6 |
| 1. City profile..... | 6 |
| 2. Location of existing Waste Dumpsite of Nadiad..... | 7 |
| 3. Land Records..... | 10 |
| 4. Existing Situation of Dumpsite and its surrounding..... | 13 |
| 5. Approach and Methodology for Field Investigations and Survey..... | 19 |
| C. ANALYSIS AND WASTE QUANTITY ESTIMATES..... | 21 |
| 1. Actual Drawings of Survey conducted on 13 January 2022..... | 21 |
| 2. Area and volume Calculations..... | 23 |
| 3. Summary of Legacy Waste Quantity Estimates..... | 26 |
| D. PROPOSED APPROACH FOR DUMPSITE REMEDIATION..... | 27 |
| 1. Bioremediation Vs Capping..... | 27 |
| 2. Case Study of Ahmedabad Municipal Corporation..... | 28 |
| 3. Proposed Approach for Dumpsite Remediation for Nadiad..... | 29 |
| 4. Proposed Treatment Plan for Nadiad..... | 29 |
| 5. Estimated Material Output and Strategies for Disposal..... | 32 |
| E. PROPOSED REQUIREMENTS AND COST ESTIMATES..... | 34 |
| 1. Infrastructure Requirements and Design..... | 34 |
| 2. Proposed Implementation model..... | 37 |
| 3. Proposed Costs Estimates for Project..... | 38 |
| 4. Over all Scope of Work for Disposal of Legacy Waste..... | 40 |
| F. PROPOSED OPERATIONS MEASURES DURING IMPLEMENTATION..... | 42 |
| G. TECHNICAL SPECIFICATION OF VEHICLE, MACHINERY & EQUIPMENTS..... | 43 |
| 1. Trommel Screen (300 TPD Capacity)..... | 43 |
| 2. Mobile Power Screens (1000 TPD Capacity) with Diesel..... | 44 |
| 3. Rented Vehicles and machinery..... | 45 |
| GLOSSARY OF TERMS..... | 46 |
| DETAILED PROJECTS REQUIREMENTS..... | 50 |
| DRAWINGS..... | 51 |


 H.T.
 વાસ્તુશાસ્ત્રી
 સુભાષી વાસ્તુશાસ્ત્રી
 વાસ્તુશાસ્ત્રી.


 DY. MUNI. ENGINEER
 Nadiad Municipality

Detailed Project Report (DPR) For Processing & Disposal of Legacy Waste in Nadiad Town

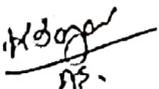
42. The following are Total cost estimated for the project as per SBM-U 2.0. Operational Guideline.

Table 17: Summary of Cost Estimates for Nadiad Kamla Dump Site

| Sr. | Description of Work | Quantity In MT | Unit rate as per SBM -U 2.0 | Total estimated Project Cost |
|-----|--|----------------|-----------------------------|------------------------------|
| 1 | <p>The works required for scientific dump site reclamation through Bio-mining of legacy waste/ un processed municipal solid waste, Resource Recovery and Rejects Disposal at waste dumpsite in jurisdiction of Nadiad Nagarpalika which includes-</p> <p>A) Biomining/ Excavation of complete mixed MSW from the dumpsite which underwent biological and physical degradation.</p> <p>B) Resource recovery by using suitable mechanical sieving machine or any other suitable equipment / method, segregating, sorting, retrieving recoverable materials, storing, selling, diverting for recycling etc.</p> <p>C) Rejects disposal / Backfilling of reject at Suitable area within 10 Kilometres from the site.</p> | 2,30,956.00 | ₹ 550.00 | 12,70,25,800.00 |

Source: Proposed by the consultant

43. It is proposed to implement the project within 5-6 months (excluding monsoon period). For timely completion of the project, it is required to install 2 trommel screen with required vehicles and equipments. Further it is proposed to develop plantation works in barren land parallel to the railway track.


 Dy. Municipal Engineer
 Nadiad Municipality


 DY. MUNICIPAL ENGINEER
 Nadiad Municipality

Detailed Project Report (DPR)

For Processing & Disposal of Legacy Waste

in Nadiad Town



Nadiad Nagarpalika

P.O. Box - 8, Nagar Seva Sadan Nr. Sardar Udhyan, Nadiad - Dist. Kheda.

Submitted To

Nadiad Municipality

P.O. Box-8, Nagar Seva Sadan,
Nr. Sardar Udhyan, Nadiad – Dist. Kheda
P- 0268 – 2551376/7778
E: nadiadmunicipality@yahoo.com

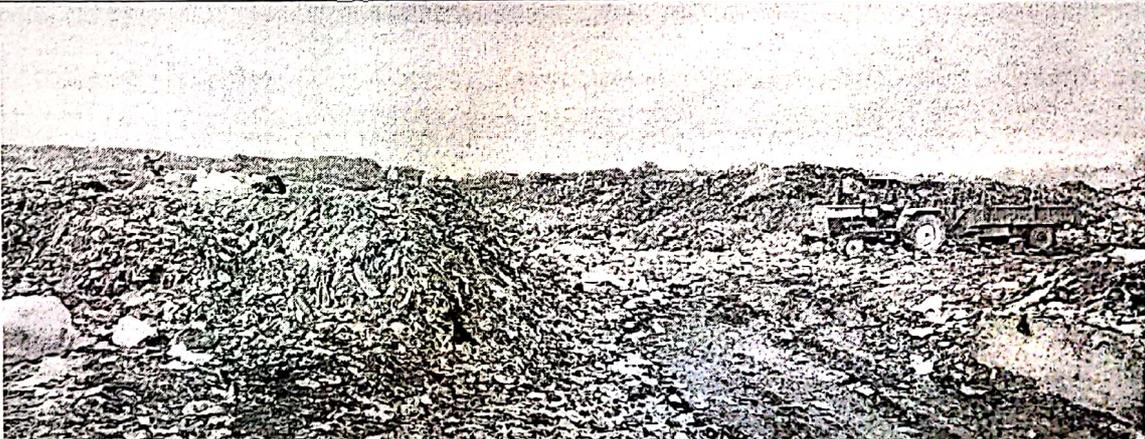


Submitted By

MaRS GREENTECH INFRA VENTURES

Unit of

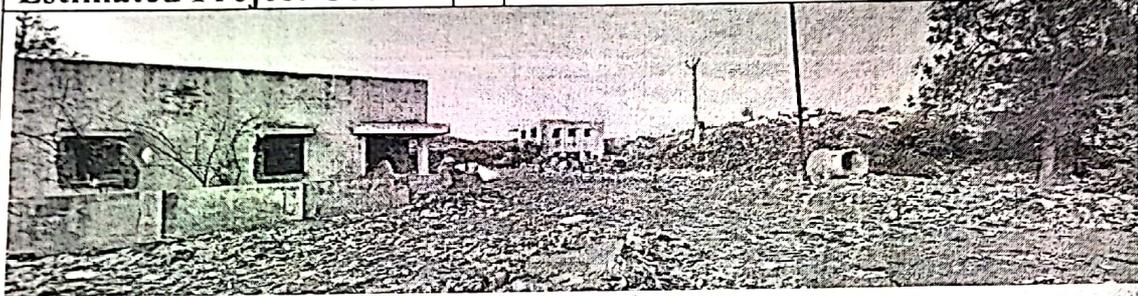
MaRS Planning & Engineering Services Pvt. Ltd.
#309, "ARISTA", Sindhu Bhavan Road,
Off SG Highway, Bodakdev,
Ahmedabad - 380 059. Gujarat (INDIA)
T: (079) 2970 2258 / +91 942 74 84 942
E: marsgreentech@gmail.com



DRAFT REPORT JANUARY 2022 REVISION 0

Detailed Project Report (DPR)

| | | |
|------------------------------|----|---|
| Name of Project | :- | Processing & Disposal of Legacy Waste at existing dumpsite in Nadiad Town |
| Estimated Legacy Waste | :- | ~2.30 Lakh Metric Ton |
| Estimated Time of Completion | :- | ~ 4 Months |
| Estimated Project Cost | :- | Rs.1270.25 Lakh |



Technical support

:-

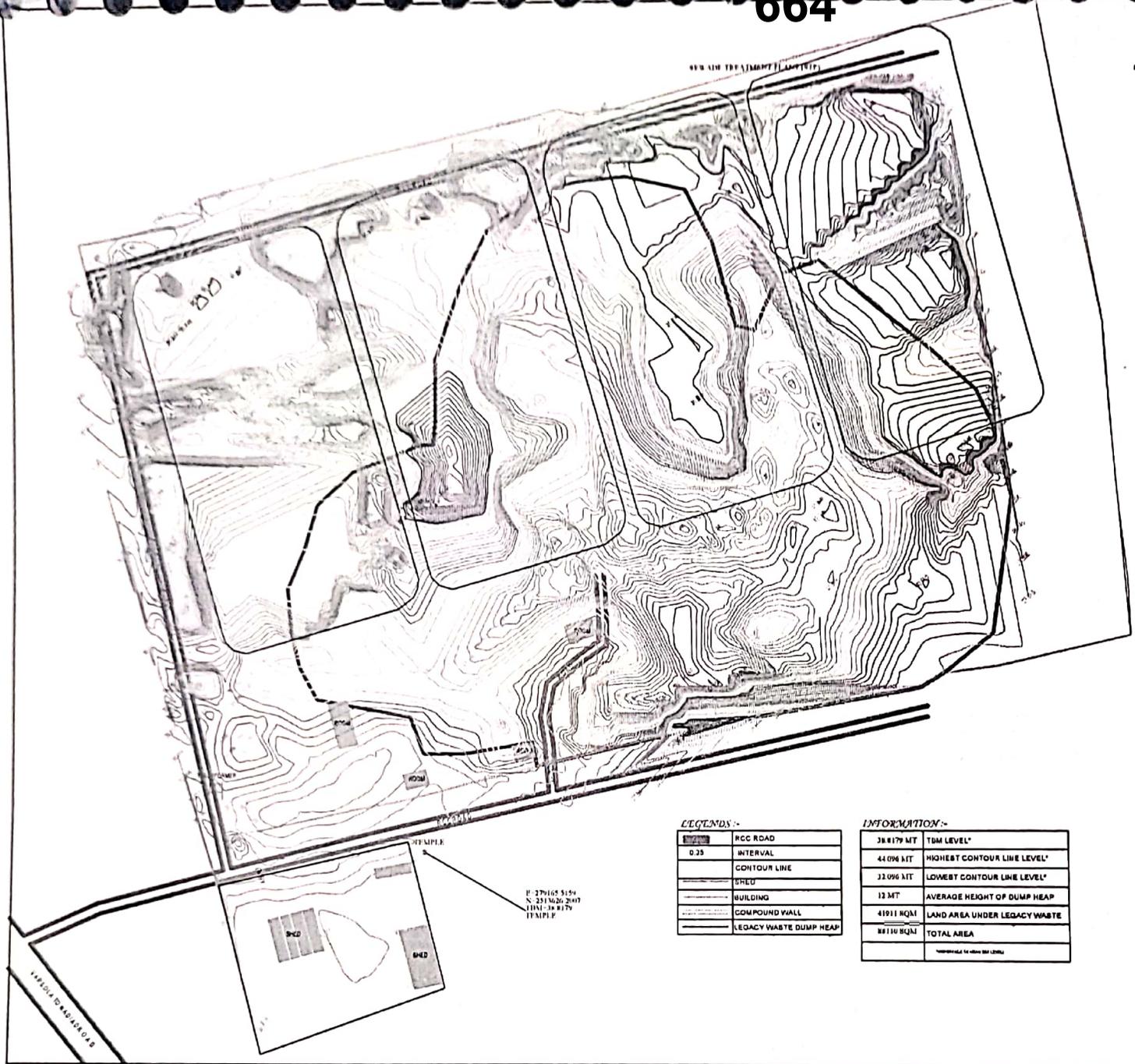
MaRS GREENTECH
INFRA VENTURES

Unit of

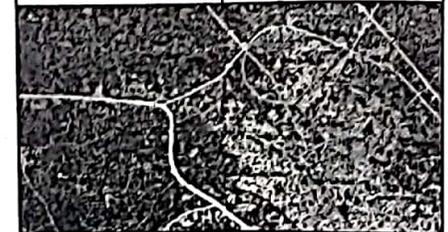
MaRS Planning & Engineering Services Pvt. Ltd.
#309, "ARISTA", Sindhu Bhavan Road,
Off SG Highway, Bodakdev,
Ahmedabad - 380 059. Gujarat (INDIA)
T: (079) 2970 2258 / +91 942 74 84 942
E: marsgreentech@gmail.com

Disclaimer

This report is prepared on the basic data produced, analysed and obtained from the secondary sources like CDP, DPR, site visit and consultation with the stakeholder & ULB Officials. Every effort has been taken to check the accuracy of the data source however this cannot be construed as fully reliable. The objective of the report is to firm up the policy level decision making for the project. However, MaRS Greentech infra ventures cannot be held responsible for the decision taken solely based on this report.



Survey & Investigation for estimating quantity of legacy waste dump at Kamala Dumpsite in Nadiad Town



DRAWING NUMBER

57

DRAWING NAME

CONTOUR MAP

NOTES

All Dimensions are in Meters

Scale: NTS

CLIENT



Nadiad Nagarpalika
Nagar Seva Sadan,
Nr. Sardar Udhyan,
Nadiad 387001 Dist. Kheda
E:nadiadmunicipality@yahoo.com
T:0268 - 2551378/7778

CONSULTANT



Unit of
MaRS Planning & Engineering Services Pvt. Ltd.
Registered & Unit Office
309, "ARISTA", Sindhu Bhavan Road
Bodakdev, Ahmedabad - 380 059. Gujarat (India)
T: (+) 91-79-2970 2258 E: marsgreentech@gmail.com

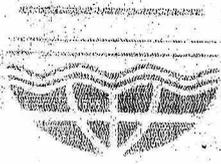
LEGENDS :-

| | |
|--|------------------------|
| | RCC ROAD |
| | INTERVAL |
| | CONTOUR LINE |
| | SHED |
| | BUILDING |
| | COMPOUND WALL |
| | LEGACY WASTE DUMP HEAP |

INFORMATION :-

| | |
|------------|------------------------------|
| 38.8179 MT | TBM LEVEL* |
| 44.096 MT | HIGHEST CONTOUR LINE LEVEL* |
| 33.096 MT | LOWEST CONTOUR LINE LEVEL* |
| 12 MT | AVERAGE HEIGHT OF DUMP HEAP |
| 41011 SQM | LAND AREA UNDER LEGACY WASTE |
| 48110 SQM | TOTAL AREA |

P: 279165 5154
N: 231 7626 2647
Easting: 38 8179
Northing: 175111 P



Annexure IV

Show Cause Notice

No. GPCB/MSW-6(2)565750

11 AUG 2020

To,

The Chief Officer,
Nadiad Nagarpalika,
Nadiad, Dist: -Kheda

WHEREAS you are responsible for management and handling of the Solid Waste generated from area of Nadiad Nagarpalika.

AND WHEREAS Solid Waste Management Rules, 2016 published by Government of India vide notification no S.O. 1357(E) dated 8th April, 2016 is applicable to you.

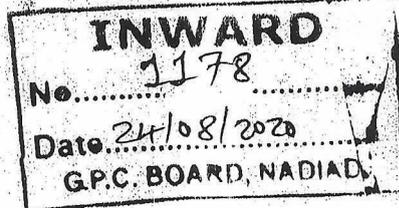
AND WHEREAS during the inspection of Nadiad Nagarpalika on 22/07/2020 by the officers of the Board, it was observed that:

- You have not developed sanitary landfill site for scientific disposal of solid waste.
- You are dumping solid waste on open land located at Manjipura village.
- Open burning of solid waste and lots of stray cattle were observed at dumping site.
- Rag pickers were observed at dumping site.
- Lots of solid waste was observed along approach road to solid waste dumping site.
- Fencing was not provided surrounding dumping site.
- You have not lighting system at the dumping site.
- You have not submitted Time Bound Action plan for effective implementation of various provisions of Solid Waste Management Rules-2016.

AND WHEREAS you are responsible for the compliance of said Rules and you have failed to pay attention in this matter.

Thus, you have violated the provision of Solid Waste Management Rules-2016, which is an offence punishable under section 15 of Environment (Protection) Act-1986, which provide with the imprisonment for a term, which may extend to 5 years or fine, which may extend up to Rs. 1 lac or with both. In case, the default continues, it would then attract a penalty of Rupee five thousand per day up to one year and then after imprisonment up to seven years.

You are hereby directed to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and your application for Authorization under Solid Waste Management Rules-2016 shall be rejected by the Board.



For and on behalf of
Gujarat Pollution Control Board

(V.D. Rakholia)
Unit Head-SWM Branch

Copy to:

Regional officer, Regional office, Nadiad..... for information and necessary action.

24/8/2020

20-17518

Gujarat Pollution Control Board,

Paryavaran Bhavan, Sector-10/A, Gandhinagar-382 010

Website: www.gpcb.gujarat.gov.in**Show Cause Notice**

No. GPCB/MSW-6/2

1597298

To,

The Chief Officer,
Nadiad Nagarpalika,
Nadiad. Dist:-Kheda.

07 AUG 2021

WHEREAS you are responsible for management and handling of the Solid Waste generated from area of Nadiad Nagarpalika.

AND WHEREAS Solid Waste Management Rules, 2016 published by Government of India vide notification no S.O. 1357(E) dated 8th April, 2016 is applicable to you.

AND WHEREAS during the inspection of Dumping Site on 19/07/2021 by the officers of the Board, it was observed that:

- Stray cattle are observed at dumping sites.
- Segregates and un segregated solid waste at dumping site.
- Fencing and security around the dumping site was not proper.
- Nagarpalika has not developed their landfill site as scientifically manner for generated solid waste from Nadiad Nagarpalika.
- Nagarpalika has not obtained authorization under Solid Waste Management Rules-2016.

AND WHERE AS you are responsible for the compliance of said Rules and you have failed to pay attention in this matter.

Thus, you have violated the provision of Solid Waste Management Rules-2016, which is an offence punishable under section 15 of Environment (Protection) Act-1986, which provide with the imprisonment for a term, which may extend to 5 years or fine, which may extend to Rs. 1 lac or with both. In case, the default continues, it would then attract a penalty of Rupee five thousand per day up to one year and then after imprisonment up to seven years.

You are hereby requested to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you under the Environment (Protection) Act-1986 and the Rules made there under.

For and on Behalf
Gujarat Pollution Control Board

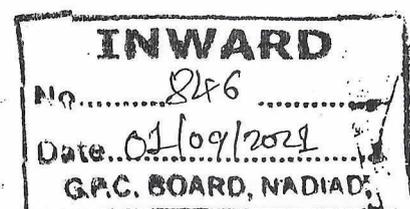


(V.D. Rakholia)

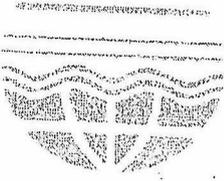
Unit Head-Solid Waste Management Branch

Copy to:

Regional officer, Regional office, Nadiad..... for information and necessary action.



24/09/21



667
Gujarat Polli
Paryavaran Bhavan,

274
Control Board,
Gandhinagar-382 010
www.gpcb.gujarat.gov.in

Nadiad Nagarpalika

Show Cause Notice

No. GPCB/MSW-6(2) 621568

To,
The Chief Officer,
Nadiad Nagarpalika,
Nadiad, Dist: - Kheda.

21-JAN 2022

WHEREAS you are responsible for management and handling of the Solid Waste generated from area of Nadiad Nagarpalika.

AND WHEREAS Solid Waste Management Rules, 2016 published by Government of India vide notification no S.O. 1357(E) dated 8th April, 2016 is applicable to you.

AND WHEREAS during the inspection of Dumping Site on 09/12/2021 by the officers of the Board, it was observed that:

- Burning of solid waste was observed at the site.
- Nagarpalika has not provided fencing at the site.
- Bad odor was felt around landfill site.
- Stray animals were observed at site.
- Nagarpalika has not developed Sanitary landfill site as scientifically manner for generated solid waste.
- Nagarpalika has not obtained Authorization under Solid Waste Management Rules-2016.

AND WHERE AS you are responsible for the compliance of said Rules and you have failed to pay attention in this matter.

Thus, you have violated the provision of Solid Waste Management Rules-2016, which is an offence punishable under section 15 of Environment (Protection) Act-1986, which provide with the imprisonment for a term, which may extend to 5 years or fine, which may extend to Rs. 1 lac or with both. In case, the default continues, it would then attract a penalty of Rupee five thousand per day up to one year and then after imprisonment up to seven years.

You are hereby requested to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you under the Environment (Protection) Act-1986 and the Rules made there under.

| |
|-----------------------|
| INWARD |
| No. 249 |
| Date 03/02/2022 |
| G.P.C. BOARD, NADIAD. |

For and on Behalf
Gujarat Pollution Control Board

(V.D. Rakholia)
Unit Head-SWM Branch

Copy to:
Regional officer, Regional office, Nadiad..... for information and necessary action.

03/02/22

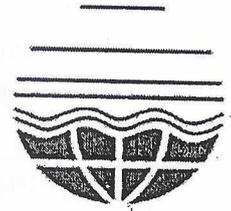
GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382010

Phone Number: (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

13 MAY 2022

NO.GPCB/MSW-6(2) 672171

LEGAL NOTICER.P.A.D.

To,

1. The Nadiad Nagarpalika,
Nadiad Nagarpalika,
Ta.Nadiad, Dist.Kheda.
2. The Chief Officer,
Nadiad Nagarpalika,
Ta. Nadiad, Dist. Kheda.
3. Sanitary Inspector,
Nadiad Nagarpalika,
Ta. Nadiad, Dist. Kheda.

Sir,

The Gujarat Pollution Control Board is an autonomous institution, and the Board is constituted under section-4 of the Water Act, 1974, and on the basis of the same this Board has the powers to implement the Water Act, 1974, Air Act, 1981 and Environment [Protection] Act, 1986 and Solid Waste Management Rule-2016 which is framed under EP Act, 1986.

- 1) You are jointly and severally bound to follow the Solid Waste Management Rules, 2016, and Hon.NGT order.
- 2) Nadiad Regional Office of the Board had visited the site on 14/03/2022, during this inspection the following abnormalities came to notice.

- Nagarpalika is dumping solid waste without segregation at Manjipura village.
- Burning of solid waste was observed at the site.
- Vermi Compost Plant was found in idle condition.
- Bad odor was felt around landfill site.
- Stray cattles were observed at site.
- Nagarpalika has not developed Sanitary landfill site as scientifically manner for generated solid waste.
- Nagarpalika has not obtained Authorization under Solid Waste Management Rules-2016.

| | |
|-----------------------|------------|
| INWARD | |
| No..... | 1116 |
| Date..... | 31/05/2022 |
| G.P.C. BOARD, NADIAD. | |

AE-2pl
Dear

B

to be filed in

49166

- Result of parameters as per analysis report of sample collected from Borewell were found beyond permissible limits as per Solid Waste Management Rules 2016.

| Sampling point | Parameter | Result(Unit) | Permissible limit |
|------------------------|-------------------------------|--------------|-------------------|
| Borewell near SWM Site | Total Dissolved Solids | 2440 mg/l | 500 mg/l |
| | Hardness as CaCO ₃ | 520 mg/l | 300 mg/l |
| | Chloride | 792 mg/l | 250 mg/l |
| | Sulphate | 235 mg/l | 200 mg/l |

- 3) You all are responsible to follow the orders passed by the Honorable National Green Tribunal [Western Zone] Pune in Application No.131/2013 on 20/12/2013, inspite of this you are not following the above orders. Which is a very serious matter.
- 4) Therefore this legal notice is issued to you as you have violated the provisions of SWM Rules and provision of the section-15 Environment [Protection] Act, 1986 punishable offence is made out, therefore you are informed to submit your explanation with clear reasons with time bound action plan within 15 days, otherwise it will be believed that you do not want to say anything in this regard and legal action will be taken against you as per the provisions of law for violation of the Act, make note of the same.

For and Behalf of GPCB,


[R R Panchal]
Legal Officer

Copy to:

1. The Urban Development & Urban Housing Department, Block No. 14, 9th Floor, New Sachivalaya, Gandhinagar..... for information and taking necessary action.
2. Regional Commissioner of municipality, Ahmedabad, Gujarat Housing Board Office Building, Pragatinagar, Naranpura, Ahmedabad..... for information and necessary action.
3. The Regional Officer, Gujarat Pollution Control Board, Regional Office, Nadiad.
4. Legal Branch, Head Office, Gandhinagar.

Show Cause Notice

17 AUG 2022

No. GPCB/MSW-6(2) 65079

To,
The Chief Officer,
Nadiad Nagarpalika,
Nadiad, Dist: - Kheda.

| |
|-----------------------|
| INWARD |
| No.....1931..... |
| Date. 23/09/2022 |
| G.P.C. BOARD, NADIAD. |

WHEREAS you are responsible for management and handling of the Solid Waste generated from area of Nadiad Nagarpalika.

AND WHEREAS Solid Waste Management Rules, 2016 published by Government of India vide notification no S.O. 1357(E) dated 8th April, 2016 is applicable to you.

AND WHEREAS during the inspection of Dumping Site on 12/07/2022 by the officers of the Board, it was observed that:

- 26000 MT Solid Waste was dumped without segregation at the site.
- Nagarpalika has not provided waste processing facility.
- Dead animals decaying smell was felt around the site.
- Stray animals were observed at site.
- Nagarpalika has not provided fencing at the site.
- C&D Waste was observed mixed with Solid Waste at the site.
- Nagarpalika has not developed Sanitary landfill site as scientifically manner for generated solid waste.
- Nagarpalika has not fully complied Legal notice issued by Board on 13/05/2022.
- Nagarpalika has not submitted "Time Bound Action Plan" for Segregation and Processing of MSW, Work of Compound wall and Sanitary Landfill Site under Solid Waste Management Rules-2016.
- Nagarpalika has not obtained Authorization under Solid Waste Management Rules-2016.

AND WHERE AS you are responsible for the compliance of said Rules and you have failed to pay attention in this matter.

Thus, you have violated the provision of Solid Waste Management Rules-2016, which is an offence punishable under section 15 of Environment (Protection) Act-1986, which provide with the imprisonment for a term, which may extend to 5 years or fine, which may extend to Rs. 1 lac or with both. In case, the default continues, it would then attract a penalty of Rupee five thousand per day up to one year and then after imprisonment up to seven years.

You are hereby requested to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you under the Environment (Protection) Act-1986 and the Rules made there under.

For and on Behalf
Gujarat Pollution Control Board

(Signature)
(A.J.Patel)

Unit Head-SWM Branch

Copy to:

Regional officer, Regional office, Nadiad..... for information and necessary action.

Nadiad Nagarpalika
Kansli site file VROPI. for visit
13/9/22

SHOW CAUSE NOTICE **671**

Gujarat Pollution Control Board

Nadiad

201-203, Block B

Sardar Patel Road

Mill Road, Nadiad - 388 001

Tele : 0268-2551427, 2551428

PCB ID : **49166**

Legal ID : **59736**

Show Cause Notice DATE : 07/11/2022

ACT : Air , Water

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 21/09/2022 in order to verify the statements made by you in your application for Consent to Operate under the Air , Water Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

- 1) During inspection, minor odour of Solid waste is felt in proximity of Dumpsite.
- 2) You have not complied any points of SCN issued on 17/08/2022.
- 3) You have not replied to legal notice issued on 13/05/2022

NOW THEREFORE, in exercise of the powers vested with this Board Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974 Under section 31(A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981 notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of
Gujarat Pollution Control Board

V.M. Panhalkar

V.M.Panhalkar, S.S.O.

NO : SCN-687729 , 07/11/2022

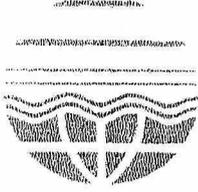
Nadiad Nagarpalika Swm Site,
At village Kamla., Nr Kamala chaukadi,
Nadiad-Mahemdavad road,
Nadiad,
Dist : Kheda, Tal : Nadiad, SIDC : Not In Gidc
Phone : 9687780004

COPY TO :-

The Unit Head(P.C.B.), Kheda
For Your Information.

11/11
672 refuse - I

176



Gujarat Pollution Control Board,

Paryavaran Bhavan, Sector-10/A, Gandhinagar-382 010

Website: www.gpcb.gujarat.gov.in

INWARD

No. 2273

Date 25/11/2022

G.P.C. BOARD, NADIAD.

Show Cause Notice

No. GPCB/MSW-6(3)

To,
The Chief Officer,
Nadiad Nagarpalika,
Nadiad, Dist: - Kheda.

688543

18 NOV 2022

WHEREAS you are responsible for management and handling of the Solid Waste generated from area of Nadiad Nagarpalika.

AND WHEREAS Solid Waste Management Rules, 2016 published by Government of India vide notification no S.O. 1357(E) dated 8th April, 2016 is applicable to you.

AND WHEREAS during the inspection of Dumping Site on 15/10/2022 by the officers of the Board, it was observed that:

- Nagarpalika has not provided waste processing facility.
- Burning of solid waste was observed in scattered manner near nadiad-kamla road side.
- Stray animals were observed at site.
- Nagarpalika has not provided fencing at the site.
- C&D Waste was observed mixed with Solid Waste at the site.
- Nagarpalika has not developed Sanitary landfill site as scientifically manner for generated solid waste.
- Bad odor was felt at the dumping site.
- Nagarpalika has not provided basic necessary facilities like proper approach road, proper gate, lighting, fire protection equipments, leachate treatment system and weigh bridge.
- Nagarpalika has not submitted "Time Bound Action Plan" for Segregation and Processing of MSW, Work of Compound wall and Sanitary Landfill Site under Solid Waste Management Rules-2016.
- Nagarpalika has not obtained Authorization under Solid Waste Management Rules-2016.
- Nagarpalika has not submitted the reply of Show Cause Notice issued by the board on 17/08/2022.

AND WHERE AS you are responsible for the compliance of said Rules and you have failed to pay attention in this matter.

Thus, you have violated the provision of Solid Waste Management Rules-2016, which is an offence punishable under section 15 of Environment (Protection) Act-1986, which provide with the imprisonment for a term, which may extend to 5 years or fine, which may extend to Rs. 1 lac or with both. In case, the default continues, it would then attract a penalty of Rupee five thousand per day up to one year and then after imprisonment up to seven years.

You are hereby requested to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you under the Environment (Protection) Act-1986 and the Rules made there under.

For and on Behalf
Gujarat Pollution Control Board

(A.J. Patel)
(A.J. Patel)

Unit Head-SWM Branch

AEE-1PI / ATE-2PI
25/11/22

Copy to:

Regional officer, Regional office, Nadiad..... for information and necessary action.